



In The High Court of Manipur at Imphal

[CAUSELIST FOR TUESDAY, THE 09TH OCTOBER, 2018]

COURT WILL SIT AFTER RISING OF THE DIVISION BENCH NO. 2

1. All mention to be made at 10.30 a.m. positively for listing the cases on the next following day otherwise the cases will be listed on the succeeding day.

2. Memo for citation of cases to be relied upon by the parties as authority in their favour must be supplied to the Court Master of the respective courts well in advance.

[Publish Under the Authority of Honourable the Chief Justice.]

Web site:<http://clists.nic.in>

COURT NO - 2

BEFORE

HON'BLE MR JUSTICE N KOTISWAR SINGH

DAILY

SI. No.	Case No	Party Detail	Petrn. Advocate	Respnt Advocate
<u>MOTION</u>				
1)	WP(C)/805/2018	THE FRIENDSHIP AGENCY Vs THE IMPHAL MUNICIPAL CORPORATION	MR. T SADANANDA MR L KAMMINTHANG KHONGSAI MR. K RABEI	MR. L RAJU
2)	With MC(WP(C))/273/2018	NORTH EAST INDIA SECURITY SERVICE (NEISS) Vs THE FRIENDSHIP AGENCY	SYED MURTAZA AHMED	MR. U AUGUSTA Mr L KAMMINTHANG KHONGSAI MR. K RABEI
3)	With WP(C)/800/2018	NORTH EAST INDIA SECURITY SERVICE (NEISS) Vs STATE OF MANIPUR	SYED MURTAZA AHMED M PUNAM DEVI Ms MC LINTHOINGAMBEE A JANKINATH SHARMA L SUMILA DEVI MR. N JOTENDRO	MR. L RAJU GA
4)	With WP(C)/810/2018	ALL MANIPUR SECURITY SERVICE Vs STATE OF MANIPUR	Ms MC LINTHOINGAMBEE Ms M PUNAM L SUMILA L SHYAM MR. N JOTENDRO	MR. L RAJU GA
5)	With WP(C)/811/2018	KANGLA SECURITY SERVICE Vs STATE OF MANIPUR	SYED MURTAZA AHMED Ms M PUNAM Ms MC LINTHOINGAMBEE A JANKINATH SHARMA L SUMILA MR. N JOTENDRO	MR. L RAJU GA

- 6) WP(C)/910/2018
FIXED MD. MUHAMMED ALI
Vs MS SYEDA NAZIRA
STATE OF MANIPUR MD JALALUDDIN GA
- ADMISSION**
- 7) WP(C)/335/2017
FIXED DR CHITRESWORI KH
Vs MR. S SASI
UNION OF INDIA AND MR A PRABIRKUMAR
ANR MR A PETER MR. M DEVANANDA
MR. A GOLLY MR M TAPAN SHARMA
MR. H SURAJ MR ASG
MR. A BIMOL
- 8) WP(C)/791/2017
NOT BY HON'BLE KH.
NOBIN, J FIXED SMT. R.K. URMILA DEVI
Vs MR. N SURENDRAJIT
STATE OF MANIPUR MR. H NABACHANDRA
GA
- 9) WP(C)/150/2018
FIXED KUMARI NGANGOM
NICKY DEVI Mr NABACHANDRA
Vs GA
STATE OF MANIPUR
- 10) WP(C)/227/2018
FIXED MAYENGBAM TEJ SINGH
Vs MR. A ROMMEL
THE CENTRAL BANK OF LYNDA C
INDIA MS. N SAVITRI MR TH SUSHIL
MR. N IBOTOMBI
MR. M NICKY
- 11) **With**
MC(WP(C))/212/2018
FIXED SHRI OINAM
SOMORENDRO MEETEI Ms MC LINTHOINGAMBEE Mr TH SUSHIL
Vs
MAYENGBAM TEJ SINGH
- 12) WP(C)/635/2018
FIXED SHRI LEICHOMBAM
DINESH KUMAR SINGH SYED MURTAZA AHMED
Vs MS M PUNAM MRS MOMOTA DEVI
STATE OF MANIPUR MS MC OINAM, ADDL AG
LINTHOINGAMBEE MR. TH KHAGEMBA
MS S LINTHOINGAMBA MS. T VICTORIA
MR. L SHYAM MR M TAPAN SHARMA
L SUMILA DEVI MR. AJOY PEBAM
JANKINATH GA
MR. N JOTENDRO
- 13) WP(C)/757/2018
FIXED THE ROYAL ELEVEN
YOUNG STAR CRICKET SYED MURTAZA AHMED
CLUB MS M PUNAM
Vs MS MC MR. Y NIRMOLCHAND
STATE OF MANIPUR LINTHOINGAMBEE MR. L RAJU
L SUMILA DEVI GA
MS S LINTHOINGAMBA
MR. N JOTENDRO
- 14) **With**
MC(WP(C))/283/2018
FIXED SHRI LAISHRAM
DOJENDRA SINGH
Vs MR. K RABEI MR. U AUGUSTA
THE ROYAL ELEVEN MR. L SHYAM
YOUNG STAR CRICKET GA
CLUB AND ORS
- ORDER PART HEARD**
- 15) MC(El.Pet.)/24/2017
FIXED SHRI JYOTIN WAIKHOM Ms AYANGLEIMA
Vs SHRI KHUMUKCHAM
JOYKISHAN SINGH MR. N IBOTOMBI
MS. N SAVITRI
- 16) **With**
EL.PET./8/2017
FIXED JYOTIN WAIKHOM
Vs MR. P TAMPHAMANI
KH JOYKISAN SINGH AND Mr N ZEQUERSON
ANR MR. N SURENDRAJIT
MR. N KUMARJIT

ORDER

17)	MC(WP(C))/267/2015 FIXED	L BILASHINI DEVI Vs L AYINGBI DEVI REPTD BY HER MOTHER L NUNGSHI DEVI AND 5 ORS	MR. L SHYAM MR. N JOTENDRO	
18)	With MC(WP(C))/276/2017 FIXED	KM L AYINGBI DEVI, REPRESENTED BY HER NATURAL MOTHER SMT. L (O) NUNGSHI DEVI Vs STATE OF MANIPUR	MR. N SAMARJIT	GA
19)	With WP(C)/618/2015 FIXED	KUMARI L AYINGBI DEVI BY HER NEXT FREN AND NATURAL MOTHER Vs STATE OF MANIPUR AND ORS	MR. T RAJENDRA	MS. BABITA TH MR. L SHYAM MR. N JOTENDRO MR. S RUPACHANDRA, ASG MR. TH MODHU GA
20)	With WP(C)/654/2018 FIXED	SMT. LAISHRAM (O) BILASHINI DEVI Vs STATE OF MANIPUR	MR. L SHYAM MR. N JOTENDRO	MR. N BIREN SHAKIR MR. T RAJENDRA Y PHARGUNI MR S SAMARJEET CGC GA
<u>HEARING PART HEARD</u>				
21)	WP(C)/272/2007	O.NUNGSHITOMBI AND 4 ORS Vs STATE OF MANIPUR AND 6 ORS	MR. A MOHENDRO MRS. RK CHANCHAL	MR. A BIMOL GA
22)	CrI.Rev.P./8/2009 WITH LC RECORD	A IBOTOMBI AND 3 ORS Vs THE CBI	MR. T RAJENDRA	MR. S SURESH MR. W DARAKISHORE L USHARANI L ILU DEVI E LOIYANGAMBA MR. AMARJIT NAOREM
23)	WP(C)/431/2014	W MARJIT SINGH Vs NIT MANIPUR AND 3 ORS	MR. S DIJESHWOR MR. N BIPIN MR. A ARUNKUMAR MR. S GUNABANTA MS. KSH HARICHHAYA MR. HS PAONAM	MR. KH SAMARJIT MR H ROMEN MR L DHANANJOY MR. KH TARUNKUMAR MR. BP SAHU
24)	WP(C)/631/2014	N LOKHO MAO Vs STATE OF MANIPUR AND ORS	MR. N CHURCHILL MR. K ROSHAN MR. KH GOJENDRO MR. M DEVANANDA	GA MR. L RAJU MR. RS REISANG, SR.GA MR. SHYAM SHARMA, GA MR. Y NIRMOLCHAND
25)	WP(C)/965/2014	K NILACHANDRA SINGH Vs STATE OF MANIPUR AND ORS	MR. N BIPIN MR. S DIJESHWOR MR. L ASHINIKUMAR MR. A ARUNKUMAR MR. S GUNABANTA MS. KSH HARICHHAYA MR. HS PAONAM	MR. KH TARUNKUMAR GA
26)	With WP(C)/772/2015	M CHOURAJIT SINGH Vs STATE OF MANIPUR AND 2 ORS	Mr S KOROUNGAMBA MR. M HEMCHANDRA	MR. P JACOB MR. TH KHAGEMBA MR. KH TARUNKUMAR GA

27)	CRP(C.R.P. Art.227)/21/2015	KH IBEYAIMA DEVI AND ANR Vs KO KETUKI DEVI AND 2 ORS	MR. Y SANAJAOBA MR. RK MILAN MR. RK NOKULSANA	MR. P TAMPHAMANI MR. L RAJU MR. N KUMARJIT MR. U AUGUSTA MR. Y NIRMOLCHAND MR. N SURENDRAJIT
28)	EL.PET./3/2017	TH MOHENDRO SINGH Vs TH LOKESHWAR SINGH	MR. N MAHENDRA	MR. N IBOTOMBI
29)	With MC(El.Pet.)/23/2017	THANGJAM MOHENDRO SINGH Vs THOKCHOM LOKESHWAR SINGH	MR. N MAHENDRA	MR. S SASI
30)	WP(C)/139/2017 WITH WP(C) 848/2015 (D/O) NOT BY HON'BLE KH. NOBIN, J	TH SANATOMBA SINGH Vs STATE OF MANIPUR AND 4 ORS	MS GIRIJA JAIN MS TH LUCY MR. RK DHANARAJ MRS. G PUSHPA	MR. RK NOKULSANA GA
31)	With MC(WP(C))/105/2017 WITH WP(C) 848/2015 (D/O) NOT BY HON'BLE KH. NOBIN, J	TH SANATOMBA Vs STATE OF MANIPUR AND 4 ORS	TH LUCY	GA
32)	WP(C)/612/2017	SHRI KHANGEMBAM SUNILKUMAR SINGH Vs STATE OF MANIPUR	MR. KH TARUNKUMAR	DR RK DEEPAK GA
<u>HEARING</u>				
33)	WP(C)/602/2007	MD.RAFI KHAN Vs STATE OF MANIPUR AND 2 ORS	MR. M HEMCHANDRA MR SAMOM IBJEN MR S BRONSON MR. NG JOTINDRA	GA
34)	With WP(C)/889/2006	MD.RAFI KHAN Vs STATE OF MANIPUR AND 2 ORS.	Mr S BRONSON Mr SAMOM IBJEN MR. M HEMCHANDRA	
35)	WP(C)/872/2008	A.REBIKA DEVI Vs STATE OF MANIPUR AND 2 ORS	MS H KUNJESHORI MR. BP SAHU	GA MR. I LALITKUMAR MR IROM DENNING
36)	WP(C)/187/2012	RK LILABANTA SINGH AND ANR Vs STATE OF MANIPUR AND 3 ORS	MR. S SASI MR. A BIMOL	MR. HS PAONAM
37)	WP(C)/34/2013	S BINO DEVI Vs STATE OF MANIPUR AND 4 ORS	MR. N UMAKANTA	GA
38)	WP(C)/806/2013	O TOMCHOU SINGH AND 2 ORS Vs STATE OF MANIPUR AND ORS	MR. Y NIRMOLCHAND	GA

39)	WP(C)/921/2013	KRISHNADAS PAUL AND 3ORS Vs STATE OF MANIPUR AND ORS	MS. KSH HARICHHAYA MR. S GUNABANTA MR. N BIPIN MR. S DIJESHWOR MR. L ASHINIKUMAR MR. A ARUNKUMAR MR. HS PAONAM	GA MR. Y PAIKHOMBA MR. L ANAND
40)	WP(C)/306/2014	JODIBALA HAObIJAM Vs RIMS AND 4 ORS	MRS. G PUSHPA	MR. M DEVANANDA MR. L ASHINIKUMAR MR. S DIJESHWOR MR. A ARUNKUMAR MR. N BIPIN MR. HS PAONAM MS. KSH HARICHHAYA MR. BP SAHU MR. S GUNABANTA
41)	WP(C)/307/2014	MD UMAD ALI AND ANR Vs STATE OF MANIPUR AND ORS	MR S BRONSON MR. M HEMCHANDRA	MS. L RANIBALA MR. NG PREMKUMAR GA
42)	WP(C)/972/2014 WITH WP(C) 447/2016 (D/O)	A DORENDRO SINGH AND ORS Vs STATE OF MANIPUR AND ORS	MR DR RK DEEPAK	MR. RS REISANG, SR.GA MR. TH ROMMEL MS. S INDIRA MR. H DEBENDRA, GA MR SOMORENDRO MR. SHYAM SHARMA, GA MS. CH SUNDARI MR. I LALITKUMAR MR JULIUS RIAMEI MR. TH DHIREN GA
43)	With MC(WP(C))/267/2018 WITH WP(C) 447/2016 (D/O)	SHRI KARUNG CHINGLEN KOM AND 3 ORS Vs ASEM DORENDRO SINGH	MR. BR SHARMA	Dr RK DEEPAK ADDL GA
44)	With WP(C)/535/2016 WITH WP(C) 447/2016 (D/O)	L GOJENDRA AND ANR Vs STATE OF MANIPUR AND 4 ORS	Mr MAHESH ANGOM Dr RK DEEPAK	Mr M.N HAOKIP MR. BR SHARMA MR. SERTO T KOM GA
45)	WP(C)/302/2016 NOT BEFORE HON'BLE JUSTICE KH. NOBIN SINGH	KAMEI RAJEN AND 52 ORS Vs STATE OF MANIPUR AND 3 ORS	MR. RS LIVINGSTONE MR. B R SHARMA (RAVI)	MR N IBOTOMBI ADDL AG GA
46)	With WP(C)/241/2017 NOT BEFORE HON'BLE JUSTICE KH. NOBIN SINGH	H SHAMU SINGH AND 3 ORS Vs STATE OF MANIPUR AND 4 ORS	Mr M.N HAOKIP Mr PETER SERTO MR. BR SHARMA MR. SERTO T KOM	GA
47)	With WP(C)/271/2017 NOT BEFORE HON'BLE JUSTICE KH. NOBIN SINGH	TH BASANTA KUMAR SINGH AND 6 ORS Vs STATE OF MANIPUR AND ANR	MR. W NIRANJIT SINGH MR. O KIRANJIT Mr M PRIYOKUMAR Mr M TIJENDRA MR. L BINOY Mr RAJIV THOKCHOM MR. CH MOMON	GA

48)	WP(C)/378/2016 NOT BY HON'BLE KH. NOBIN SINGH, J	SANGEETA CH AND 5 ORS Vs RIMS AND 117 ORS	MR. TH KHAGEMBA	MR. S RUPACHANDRA, ASG MR. N CHURCHILL MR. K ROZHAN MR. RK KULAJIT MR. A BIMOL MR. BP SAHU MR. M DEVANANDA MS DONNAPRIYA ASEM MR. PH SANAJAOBA
49)	WP(C)/513/2016	TH RANJIT SINGH Vs STATE OF MANIPUR AND 2 ORS	MR S NONGPOKNGANBA MR. RAJKISHWOR	MR. K RABEI GA
50)	With MC(WP(C))/66/2017	TH RANJIT SINGH Vs STATE OF MANIPUR AND 2 ORS	MR. G POUISHING	GA
51)	WP(C)/604/2016	N SANATON MEETEI AND 5 ORS Vs STATE OF MANIPUR AND ANR	MR H PARMANANDA MR. A JAGJIT	MR ADDL. AG GA
52)	WP(C)/684/2016	REBOMTHANG AND 13 ORS Vs STATE OF MANIPUR AND 3 ORS	MR S YAINANDA MR PHUNGYO ZINGKHEI MS S JOTIBALA MR M TAPAN SHARMA MS H KUNJESHORI MR. BP SAHU	MR ADDL. AG
53)	WP(C)/791/2016 NOT BY HON'BLE KH. NOBIN, J	M KANTA SINGH Vs STATE OF MANIPUR AND 3 ORS	MR. M HEMCHANDRA	MR N IBOTOMBI ADDL AG GA
54)	WP(C)/896/2016	DR T GINZANIANG Vs STATE OF MANIPUR AND 3 ORS	MR. RS LIVINGSTONE MR M.N HAOKIP MR. BR SHARMA MR. SERTO T KOM	MR D JULIUS RIAMEI GA MR KR PAMEI MR. A BIMOL
55)	With MC(WP(C))/81/2017	JNIMS AND ANR Vs DR T GINZANIANG AND 2 ORS	MR. H PRABIRKUMAR	
56)	WP(C)/906/2016	L DHANACHANDRA SINGH AND 3 ORS Vs PRINCIPAL SECRETARY/COMMISSION ER REVENUE AND 3 ORS	MR. YM LOKENDRO MS M NEELAN DEVI MS AYANGLEIMA AMICUS CURIAE MR L HEROJEET MEITEI MR K KUNJAKISHORE MR KH ROZHAN MR. H HENARY MR. TH BABLOO MR. I LALITKUMAR MR. INAOCHA MR IROM DENNING MR. H BIRAMANI	GA
57)	With MC(WP(C))/26/2018	K IBOPISHAK SINGH Vs PRINCIPAL SECRETARY/COMMISSION ER REVENUE GOVT OF MANIPUR	Mr IROM DENNING	GA

58)	With WP(C)/672/2017	L DHANACHANDRA SINGH Vs PRINCIPAL SECRETARY/COMMISSION ER	MR. I LALITKUMAR	GA
59)	WP(C)/934/2016	GAINAICHUNG MALANGMEI Vs STATE OF MANIPUR AND 3 ORS	MS. RONIBALA DEVI MS. L RANIBALA MR. NG PREMKUMAR	MR. L SHARAT SHARMA MR ADDL. AG
60)	With WP(C)/428/2015	PONGRINGLONG H V A Vs STATE OF MANIPUR AND ANR	MS. L RANIBALA MR. NG PREMKUMAR	MR. K RABEI GA
61)	WP(C)/976/2016	A INDRAJIT SINGH Vs STATE OF MANIPUR AND 2 ORS	MS. N DEBSWARI MS SAPNA KH MR. N UMAKANTA	MR ADDL. AG
62)	WP(C)/186/2017	K.C. CHONSEI Vs MDS AND 7 ORS	MR. H MAIPAKSANA MS S LINTHOINGAMBA MR MURTAZA AHMED MR. L SHYAM MR. K UMAKANTA MR. N JOTENDRO	MR. K SOMORJIT MR S IBJEN MR. L SOMORENDRO MRS I LENIBALA MRS TH THAJAMANBI MRS RK SONITA MR. TH KHAGEMBA MR. BP SAHU
63)	With MC(WP(C))/31/2018	KC CHONSEI Vs MANIPUR DEVELOPMENT SOCIETY	Mr MURTAZA AHMED	MR. BP SAHU
64)	With MC(WP(C))/84/2018	SHRI K.C. CHONSEI Vs THE MANIPUR DEVELOPMENT SOCIETY	SYED MURTAZA AHMED	MR. BP SAHU
65)	WP(C)/367/2017 NOT BY HON'BLE KH NOBIN,J	MD FAROOQUE AHAMAD Vs STATE OF MANIPUR AND ORS	MR. M HEMCHANDRA	GA
66)	WP(C)/425/2017	SOITINKHUP VAIPHEI Vs STATE OF MANIPUR	MR. R DANIEL	GA
67)	With MC(WP(C))/278/2017	SHRI SOITINKHUP VAIPHEI Vs STATE OF MANIPUR	MS. H BISHESHWARI	GA
68)	WP(C)/781/2017	SMT. LOUKRAKAM SANJARANI DEVI Vs STATE OF MANIPUR	MR. M DEVANANDA	GA
69)	WP(C)/812/2017	SMT. K. CHIINLIANNING Vs STATE OF MANIPUR	MS. H BISHESHWARI	MR IROM DENNING GA
70)	With MC(WP(C))/347/2017	SMT. K. CHINLIANMANG Vs STATE OF MANIPUR	Mr S THOI THOI MEITEI	GA
71)	WP(C)/934/2017	SMT. CHONGTHAM RENUBALA DEVI @ RENU Vs UNION OF INDIA	MR. S ABUNG	MR S SURESH CGC

- 72) **With** NAVODAYA VIDYALAYA
MC(WP(C))/117/2018 SAMITY
Vs Ms L. KRAMASORI Mr ASG
CH RENUBALA
DEVI@RENU
- 73) WP(C)/51/2018 M/S BK ENTERPRISES MR. N JOTENDRO
Vs MR. A ROMENKUMAR
FOOD CORPORATION OF
INDIA
- 74) WP(C)/526/2018 SHRI MOIRANGTHEM MR. M HEMCHANDRA
BIREN SINGH GA
Vs
STAE OF MANIPUR

THE FOLLOWING ADVOCATE(S) HAS SUBMITTED THE LETTER OF ABSENCE:

- 1) MR. L GUNINDRO 01-10-2018 To 16-10-2018
- 2) Mr NG BRAJAKUMAR 05-10-2018 To 10-10-2018
- 3) MR. A JAGJIT 05-10-2018 To 16-10-2018

(R.K. MEMCHA DEVI)
REGISTRAR (JUDL.)